

COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

(Fourteenth Lok Sabha)

SIXTH REPORT

(Presented on 22.05.2006)

The Chairman of the Committee on Absence of Members from the sittings of the House, having been authorised by the Committee to present the Report on their behalf, present this Sixth Report.

2. The Committee held a sitting on the 19th May, 2006.

3. The Committee considered applications for leave of absence from four members. The details of these applications and recommendations of the Committee are given in the Appendix.

NEW DELHI;
May 19, 2006
Vaisakha 29, 1928 (Saka)

RAJESH VERMA
Chairman,
Committee on Absence of Members
from the sittings of the House.

APPENDIX

(Vide para 3 of the Report)

Sl. No.	Name of Member who had applied for leave of absence	Period for which leave applied	Reasons for leave	Period for which leave of absence recommended by the Committee
1.	Shri Rajesh Ranjan <i>alias</i> Pappu Yadav	23.11.2005 to 23.12.2005 = 31 days	Under Judicial Custody	23.11.2005 to 23.12.2005 = 31 days
2.	Dr. Md. Shahabuddin	23.11.2005 to 23.12.2005 = 31 days 16.02.2006 to 22.03.2006 = 35 days and 10.05.2006 to 23.05.2006 = 14 days Total = 80 days	Under Judicial Custody	23.11.2005 to 23.12.2005 = 31 days and 16.02.2006 to 15.03.2006 = 28 days \$ Total = 59 days
3.	Shri Kondapalli Paidithalli Naidu	20.02.2006 to 22.03.2006 = 31 days and 10.05.2006 to 14.05.2006 = 05 days Total = 36 days	Self Illness	20.02.2006 to 22.03.2006 = 31 days and 10.05.2006 to 14.05.2006 = 05 days Total = 36 days
4.	Shri Vishvendra Singh	10.12.2005 to 23.12.2005 = 14 days 16.02.2006 to 22.03.2006 = 35 days and 10.05.2006 to 12.05.2006 = 03 days Total = 52 days	Demise of brother	10.12.2005 to 23.12.2005 = 14 days 16.02.2006 to 22.03.2006 = 35 days and 10.05.2006 to 12.05.2006 = 03 days Total = 52 days

§ Since the Committee do not recommend leave for more then 59 days, the member was granted leave in the first instance for 59 days.